

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 20 OF 2015 &**  
**APPEAL NO. 21 OF 2015**

**Dated: 13<sup>th</sup> May, 2019**

**In the matter of:**

West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission ... Respondent(s)

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. These matters are posted for hearing on **20.08.2019.**

*mk*

**PS/Court Master**